

Sanra Software Limited

This Public Announcement ("PA") is being issued by Vivro Financial Services Private Limited, Manager to the Offer, on behalf of Eyclight Events and Promotions (India) Pvt. Limited, ("Acquirer") in compliance with Regulations 10 and 12 as required under the Securities & Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 (hereinafter referred to as "SEBI (SAST) Regulations, 1997") and subsequent amendments thereto.

1.3 The Promoter Group and their shareholding is as below:

Size : 33 x36